

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 154 OF 2018

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Coastal Gujarat Power Limited Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Amit Kapur for A1
Apoorva Misra for A1
Abhishek Ashok Munot for A1
Kunal Kaul for A1
Tushar Nagar for A1

Counsel for the Respondent(s) : Ranjitha Ramachandran for R4, R5, R6, R7, R8, R9
Poorva Saigal for R4, R5, R6, R7, R8, R9
Anushree Bardhan for R4, R5, R6, R7, R8, R9
Shubham Arya for R4, R5, R6, R7, R8, R9
Arvind Kumar Dubey for R4, R5, R6, R7, R8, R9

ORDER

At the request of learned counsel for the parties, list this matter on **22.01.2020.**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR